

(b) if so, when the construction will start?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The proposal is under consideration.

(b) This work will be considered for execution in the Second Five Year Plan Period.

**HARDA-ITARSI-JUBBULPORE SECTION**

**746. Shri Kamath:** Will the Minister of Railways be pleased to state:

(a) the main features of improvements and expansion proposed for each of the railway stations on the Harda-Itarsi-Jubbulpore section of the Central Railway during the Second Five Year Plan; and

(b) when the work of improvement and expansion will commence in respect of each of these stations?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The main features are extension of waiting halls, extension, raising, surfacing and covering of platforms, improvements to circulating areas and improved latrines.

(b) List of stations on which work is already in progress and a tentative list of stations on which works are proposed to be commenced during the Second Five Year Plan period in the priority to be fixed by the Passenger Amenities Committee are attached. [See Appendix VII, annexure No. 8.]

**INTEGRAL COACH FACTORY, PERAMBUR**

**747. Shri P. Subba Rao:** Will the Minister of Railways be pleased to state:

(a) the number of persons sent to Switzerland from the Integral Coach Factory, Perambur, for training in technical jobs in 1954 and 1955;

(b) the amount of stipend paid to them.

(c) whether the stipends have been raised subsequently with retrospective effect for those trained in 1954 and 1955;

(d) whether retrospective effect is given only for 1955 and not for 1954; and

(e) the reasons for such discrimination?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Sixty-four (64).

(b) No stipend, as such, is paid to them, but they are paid in addition to pay, Daily Allowance at the prescribed rates from time to time.

(c) No. The rates of daily allowance admissible to Government servants in Switzerland were revised by the Government with retrospective effect from 1-2-55. The revised rates were enforced as from that date in the case of the staff of the Integral Coach Factory, Perambur, also.

(d) and (e). The revised rates were effective from 1-2-55 only and therefore the question of giving retrospective effects to these rates from a date earlier than that does not arise.

**TECHNICAL COMMITTEE**

**748. Shri Ramkrishan:** Will the Minister of Labour be pleased to state:

(a) whether the Technical Committee to advise Government on the amendments to be made in the list of occupational diseases has submitted its report; and

(b) if so, the nature thereof?

**The Minister of Labour (Shri Khandu Bhai Desai):** (a) Yes.

(b) The report is under examination.

**STATE TOURIST ADVISORY COMMITTEE**

**749. Shri Ram Krishan:** Will the Minister of Transport be pleased to state the names of States which have not established State Tourist Advisory Committees so far?